

Seventeenth Loksabha

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Title: Regarding condition of undertrials in the country-laid.

SHRI E. T. MOHAMMED BASHEER (PONNANI): As per the data available in the public domain, out of the total number of prisoners in the country, approximately 70 percent are undertrials. Further, there are a large number of undertrial prisoners who have spent more time in jail than the actual sentence prescribed under the relevant Sections/Acts in case of conviction. There are a number of prisoners who are unable to arrange bail due to non-furnishing of personal bail bonds/surety.